

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:233  
ANSWERED ON:03.12.2003  
CHILD RIGHTS  
V. VETRISLVAN

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the National Commission for Women has recently visited Tamil Nadu to investigate the incidents pertaining to abuse of child rights;
- (b) if so, the details thereof; and
- (c) the action proposed to be taken by the Union and State Governments to protect the child rights?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JASKAUR MEENA)

(a)&(b) The National Commission for Women in collaboration with the Tamil Nadu State Commission for Women conducted a public hearing on violation of the rights of the girl child on 29.10.2003 in Chennai. The discussion pertained to violence against girl children, such as caning by school teachers, sexual harassment in class rooms and rape. A number of measures have been recommended particularly for the State Government, for the protection and welfare of children.

(c) Action to protect child rights is undertaken by several Ministries/Departments in the Government of India such as:

- (i) Department of Women and Child Development.
- (ii) Ministry of Health and Family Welfare.
- (iii) Ministry of Social Justice and Empowerment.
- (iv) Ministry of Labour.